

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
CYBER INFOSYSTEMS AND TECHNOLOGIES PRIVATE LIMITED OPERATING AT
GALA NO 106, EVEREST INDUSTRIAL ESTATE, NEAR 66 KVA POWER SUBSTATION
AMLI, SILVASSA DADAR & NAGAR HAVELI DN 396230 IN
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Cyber Infosystems and Technologies Private Limited CIN No U32201DN2000PTC000148 PAN No AABCC2176K
2.	Address of the registered office	Gala No. 106, Everest Industrial Estate, Near 66 KVA Power Substation, AmlI, Silvassa Silvassa Dadar & Nagar Haveli DN 396230
3.	URL of website	No Web site of CD
4.	Details of place where majority of fixed assets are located	Gala No. 106, Everest Industrial Estate, Near 66 KVA Power Substation, AmlI, Silvassa Silvassa Dadar & Nagar Haveli DN 396230
5.	Installed capacity of main products/ services	Cannot be defined.
6.	Quantity and value of main products/ services sold in last financial year	As per the Financial Year 2020-21 Quantity- Not Applicable – Total Revenue Rs Rs 29362.
7.	Number of employees/ workmen	NIL as on CIRP date
8.	Further details including last available financial statements (with schedules) of last two years, list of creditors are available at URL	Can be obtained by mailing at cirp.cyberinfosystems@gmail.com
9.	Eligibility for resolution applicant under section 25 (2) (h) of the code is available at URL	Can be obtained by mailing at cirp.cyberinfosystems@gmail.com
10.	Last date for receipt of expression of interest	30/12/2023
11.	Date of issue of provisional list of prospective resolution applicants	09/01/2024
12.	Last date for submission of Objections to the Provisional list	14/01/2024
13.	Date of issue of Final list of Prospective resolution Applicants Matrix and request for resolution Plans to Prospective Resolution Applicants.	24/01/2024
14.	Date of issue of Information memorandum, evaluation Matrix and request for resolution Plans to Prospective Resolution Applicants.	29/01/2024
15.	Last date for submission of Resolution Plan	28/02/2024
16.	Process email id to submit Expression of Resolution Plan	cirp.cyberinfosystems@gmail.com



Modilal Pamecha

Date 15/12/2023
Place: Mumbai

Modilal Pamecha
Resolution Professional of
Cyber Infosystems and Technologies Private Limited
IBBI/PA-001/IP-P01231/2018-2019/12127

AFA Valid Till 25/09/2024, C-802 Padmarag , JB Nagar Andheri East Mumbai 59